

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 406/2014  
CA NO.

CORAM:

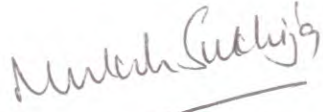
PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S.K. Mohapatra  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

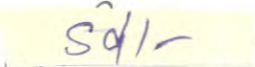
NAME OF THE COMPANY                      Space power Controls Pvt Ltd

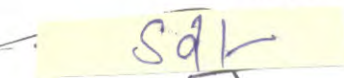
SECTION OF THE COMPANIES ACT: 391(2)&394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MUKESH SUKHIJA	ADV	PETITIONER	
2.	Chetana Kandpal	Company Prosecutor	For OL, Delhi	chetana
3.	C. BALOON	Company Prosecutor	FOR D(NG)	(302)

ORDER

For order see CP No. 180/2015.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (TECHNICAL)

01.05.2017  
Vineet